

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/96(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA LIMITED VS MANNOJ KUMAR JAIN
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rajarshi Banerjee, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel for the applicant to satisfy service of notice upon the Personal Guarantor and also on the service of notice on the Corporate Debtor along with track report.
3. Therefore, list the matter for further consideration on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.